

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.133  
CP 35 of 2020

**Proceedings under Section 241, 244, 447, 448, 449 Co.Act, 2013**

**IN THE MATTER OF:**

Pradyumankumar Dwarkadas Patel  
V/s  
Runwell Precured Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 15/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Prutha Bhavsar, Ld. Adv. for Ms. Natasha Dhruvan  
Shah, Ld. Adv.  
For the Respondent : Mr. Atul Sharma, Ld. Adv.

**ORDER**

The pleadings are complete.

The matter stands adjourned to 20.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**